

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1354/(CHE)/2024
PETITION NUMBER : CP/IBC/120/2021
NAME OF THE APPLICANT : State Bank Of India
NAME OF THE RESPONDENT(S) : Johnson Thangiah
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. K. Chandrasekaran for the Applicant. Ld. Counsel Mr. Pawan Jhabakh for the Personal Guarantor. Ld. IRP Mr. Ashok Seshadri is present in person.

In this case the connected matters are posted for hearing on 22.08.2024.

The Counsel for the Personal Guarantor was asked to file status report on updation of claims from SBI.

RP in person stated that he has already taken care of the dues recovered by SBI in his report.

List the matters for hearing on **22.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk